

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

STARRED QUESTION NO:255

ANSWERED ON:07.12.2009

TRADE WITH MYANMAR

Rai Shri Prem Das;Yadav Shri Dinesh Chandra

**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to expand trade with Myanmar in the coming years;
- (b) if so, the details thereof; and
- (c) the benefits likely to be accrued to the North Eastern States as a result thereof?

**Answer**

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

a) to c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 255 FOR ANSWER ON 7TH DECEMBER 2009 REGARDING "TRADE WITH MYANMAR"

(a) Yes, Madam.

(b) India and the ASEAN have signed a Trade in Goods (TiG) Agreement on 13th August 2009. Myanmar, being a member of ASEAN, is a Party to this Agreement. The Agreement is envisaged to come into effect from 1st January 2010. The Agreement, inter-alia, includes tariff concessions by India and Myanmar to each others' exports which is expected to expand trade between India and Myanmar. Details regarding the Agreement are available at [http://commerce.gov.in/trade/international\\_ta\\_indasean.asp](http://commerce.gov.in/trade/international_ta_indasean.asp). Further, border trade arrangement between India and Myanmar is operational at Moreh (Manipur) – Tamu (Myanmar) facilitating bilateral trade.

(c) The India-ASEAN Trade in Goods Agreement would lead to growth in bilateral trade benefitting all Parties including India and Myanmar. The border trade arrangement specifically benefits North Eastern States.